

Date: 21st July, 2022

OFFICE MEMORANDUM

Subject: Removal of Food Safety Supervisor (FSS) Certificate Validity

Food Safety Training & Certification (FoSTaC) is a large scale training and capacity building programme for the food business operators launched by FSSAI in May 2017. The FoSTaC programme is aimed at creating a pool of food safety supervisors (FSS), who are trained in good hygiene and manufacturing practices as per requirements in Schedule 4 of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. Food safety supervisor's certificate is issued to the Food Handlers after successful completion of the FoSTaC training programme. The validity of FSS certificate issued to the food handler was 2 years in case there is no change in the kind of business (KoB) of the food handler.

2. FSSAI has received many representations regarding the removal of validity of FSS certificate. The matter has been examined and considering the present training curriculum, the validity clause of FSS certificate is removed with immediate effect for the food handlers who continue to work in the same kind of business.

3. Accordingly, it has been decided that FSS certificate will be perpetual in nature. However, if the food handler changes KoB, he/she will have to undergo the FoSTaC training afresh and obtain a new FSS certificate for the respective KoB.

4. The food handlers having FSS certificate will have to undergo refresher training in case there is any change in the Schedule 4 of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011.

This is issued with the approval of the Competent Authority.

Virendra Singh
21-07-2022
(Virendra Singh Shekhawat)

Manager (Trg)

To,

1. All FBOs - For Compliance
2. Commissioners of Food Safety (All States/UTs).
3. All Training Partners.
4. CTO – For uploading on website and for making necessary changes in the FoSTaC portal.

Copy to:

PS to ED (HR), FSSAI, HQ, New Delhi